

(51)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 56/94 in
O.A. NO. 300/90

New Delhi this the 1st day of March, 1994

CORAM :

THE HON'BLE MR. JUSTICE B. C. SAKSENA, V.C. (J)
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Gurcharan Singh Azad S/O Shri
Darshan Singh, Upper Division
Clerk, UPSC, Dholpur House,
New Delhi.

R/O A-87, Amrit Puri Garhi,
East of Kailash, New Delhi. ... Applicant

By Advocate Shri G. D. Bhandari

Versus

Shri S. K. Purkayastha,
Secretary, Union Public
Service Commission,
Dholpur House,
Shahjahan Road, New Delhi. ... Respondent

O R D E R (ORAL)

Hon'ble Mr. S. R. Adige, Member (A) -

Shri Bhandari prays for permission to withdraw
this C.C.P. Prayer allowed. This application is
dismissed as withdrawn.

S. R. Adige
(S. R. Adige)
Member (A)

B.C.S.
(B. C. Saksena)
Vice-Chairman (J)

/as/